	State/Union	Male Literacy Female Lite-		
	Territory	Rates	racy Rate	
16.	Nagaland	67.62	54.75	
17.	Orissa	63.09	34.68	
18.	Punjab	65.66	50.41	
19.	Rajasthan	54.99	20.44	
20.	Sikkim	65.74	46.69	
21.	Tamil Nadu	73.75	51.33	
22.	Tripura	70.58	49.65	
23.	Uttar Pradesh	55.73	25.31	
24.	West Bengal	67.81	46.56	
25.	Delhi	82.01	66.99	
Union Territory				
1.	Andaman & Nicobar Island	78.99	. 65.46	
2.	Chandigarh	82.04	72.34	
3.	Dadar & Nagar	53.56	26.98	
	Haveli			
4.	Daman & Diu	82.66	59.40	
5.	Lakshadweep	90.18	72.89	
6.	Pondicherry	83.68	65.63	

#### Grant of permission for opening colleges in Maharashtra

1371. DR. SHRIKANT RAMCHAND-RA JICHKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of cases of permission, recognition, etc. pending before the UGC, All India Council of Technology, etc. for opening colleges, Institutes, Departments from Maharashtra;

(b) what are the details of these cases;

(c) what are the reasons for keeping these cases pending; and

(d) what steps are proposed to be taken to see that the cases are cleared early.

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) According to the information furnished by the University Grants Commission (UGC), proposals of four colleges from Maharashtra for recognition under Section 2(0 and 12-B of the UGC Act arc under consideration of the Commission. A list indicating details of these cases is attached as statement. *(see* below)

All India Council for Technical Education (AICTE) has informed that he following proposals from Maharashtra are under consideration of the Council:

Technology & Engg.	— 12
Management	- 20
MCA	— 4

Out of 12 Engineering & Technology proposals, approval to 2 Engineering Colleges (1 at Ratnagiri and 1 at Chan-drapur) and 3 Pharmacy Colleges (1 each in Aurangabad, Amravati and Thane) has been accorded.

As regards Management Institutes, AICTE shall have proposals of those institutions processed which are recommended and short-listed by the Government of Maharashtra.

4 Proposals of MCA have already been assessed by the Expert Committees constituted by the Council. Further necessary action will be taken by the Council in the light of recommendations made by the Government of Maharashtra in this be-half.

# Statement

Grant of permission for opening colleges in Maharashtra

SI.	Name of the College	University to	Date of	receipt
No.		which affiliated	in UGC	Office
1.	Rural Ayurved Medical College, Patur, Dist. Akola.	Amravati University	1.7.96	
2.	M.D. Palesha Commerce College, Dhule.	North Maharashtra University	15.7.96	
3.	M.U. College of Commerce, Pimpri.	Poona University.	8.7.96	
4.	K.R. Aher Arts, Science & Commerce College, Deola.	Poona University.	15.7.96	

# Vacancies in Higher Education Institutions

# 1372. SHRI BRATIN SENGUPTA: SHRIMATI CHANDRA KALA PANDEY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether teaching and administrative vacancies continue to be unfilled in many higher educational institutions, including Central Universities;

(b) whether Government or UGC have initiated any action on filling up those vacanices during the last five years; and

(c) if so, the results thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Appointment to various teaching and non-teaching posts in higher educational in-stituion, including Central Universities, is made by the concerned institutions themselves in accordance with the provisions of their Acts/Statutes/Ordinances. Government or University Grants Commission (UGC) do not intercede in the internal affairs of these institutions which are autonomous organisations established by Acts of Parliament or those of States Legislatures.

#### Marketing offices of HFC and Paradccp Phosphates Ltd.

# 1373. SHRI DIPANKAR MUKHERJEE: SHRI MD. SALIM:

Will the Minister of CHEMICALS & FERTILIZERS be pleased to state:

(a) whether the marketing offices of HFC and Paradccp Phosphates Ltd. (PPL) are being operated from Delhi instead of Calcutta and Bhubneshwar, respectively, though the manufacturing units and the marketing areas are located in the eastern zone;

(b) if so, the reasons therefore, and

(c) whether Government are consider ing immediate shifting of these offices to Calcutta and Bhubneshwar, if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS & FER-TILIZERS (SHRI SHEES RAM OLA):